

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310(Pt.)/1993/2/24/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Smti Selina Begum,
Presiding Officer,
STAT, Assam, & Member, MACT-1,
Kamrup(M), Guwahati.

Dated Guwahati the 20th April, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/514/21 dtd. 12.04.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 17.04.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310(Pt.)/1993/2/25/A, dated 20.4.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rdr